

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF G. C. PROPERTY PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	G. C. PROPERTY PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	28 th August 2007
3.	Authority under which corporate debtor is incorporated / registered	ROC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70103MH2007PTC173581
5.	Address of the registered office and principal office (if any) of corporate debtor	BHUPATI CHAMBERS, 5TH FLOOR, 13, MATHEWS ROAD, CHARNI ROAD, MUMBAI 400004
6.	Date of closure of Insolvency Resolution Process	14.07.2022 (order passed on 06.07.2022 and available on 14.07.2022)
7.	Liquidation commencement date of corporate debtor	14.07.2022 (order passed on 06.07.2022 and available on 14.07.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Rajesh Jhunjunwala IBBI/IPA-001/IP-P00647/2017-2018/ 11102
9.	Address and e-mail of the liquidator, as registered with the Board	A51, Aashit Chs, Azad Road, H B Gawde Marg, Stanburg Estate, Juhu Koliwada, Mumbai – 400049. Email: Jhunjunwala.rajesh@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A51, Aashit Chs, Azad Road, H B Gawde Marg, Stanburg Estate, Juhu Koliwada, Mumbai – 400049. Email: liquidation.gcppl@gmail.com
11.	Last date for submission of claims	13.08.2022

Notice is hereby given that the National Company Law Tribunal Mumbai has ordered the commencement of liquidation of the G. C. PROPERTY PRIVATE LIMITED on 06.07.2022 (order uploaded on 14.07.2022).

The stakeholders of G. C. PROPERTY PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 13.08.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date – 14-07-2022

Place - Mumbai


Rajesh Jhunjunwala, Liquidator
IBBI/IPA-001/IP-P00647/2017-2018/ 11102
AFA Validity – 14-11-2022